

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH,
COURT-IV

14.CP(CAA)-1039(MB)/2020
IN CA(CAA)- 320(MB)/2020

CORAM:

SHRI RAJESH SHARMA
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **12.07.2021**

NAME OF THE PARTY: J M Commodities Ltd.

SECTION 230-232 OF THE COMPANIES ACT, 2013

ORDER

The Court is convened through Video Conference.

1. Mr. Ajit Singh Tawar a/w Karshil Shah i/b Kanga & Company, Ld. Counsel
for the Petitioner present. **Reserved for Orders.**

Sd/-
RAJESH SHARMA
Member (Technical)
SVR

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)